

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. C.P.(IB)-20(MB)/2023

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

NAME OF THE PARTIES: - Xanadu Realty Limited

V/s

Horizon Projects Private Limited

APPEARANCES: -

FOR OPERATIONAL CREDITOR : Adv. Kanan Chawda
FOR CORPORATE DEBTOR : Absent.

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016.

ORDER

The matter is taken up through Virtual Hearing (VC).

None appeared for the Respondent. **Registry and Petitioner are directed to issue notice** to Respondent intimating the next date of hearing. Respondent is directed to remain present on the next date of hearing. List the matter for hearing on **30.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)